

**Contested Commercial Cases disposed during the Month: June, 2024**

| Sl. No. | Court                        | District  | Court Room | Case Type                              | Case Number      | Date of registration | Petitioner Name VS Respondent Name   | Advocate                          | Advocate Mobile Number    | Date of Decision | Days taken for disposal | whethe Pre-Institution Mediation took place                 | Nature of Disposal                              | Date of Execution of Decree | Number of days for execution of Decree from Date of decision |
|---------|------------------------------|---|------------|--|------------------|----------------------|--|-----------------------------------|---------------------------|------------------|-------------------------|---|---|-----------------------------|--|
| 1       | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                          | 1          | TS (Com)                               | TS (Com)/72/2023 | 21-12-2023           | EMAMI LIMITED Vs MR. SANJAY CHOWDHURY  | Soumyajit Mishra                  | -                         | 10-06-2024       | 172                     | Yes<br>** pre-institution mediation falls jurisdiction DLSA | Contested                                       | Na                          | Na   |
| 2       | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                          | 1          | TS (Com)                               | TS (Com)/23/2021 | 11-06-2021           | G.R. Multiflex Packaging Pvt Ltd. Vs West Bengal Financial Corporation                             | Mr. Farhan Ghaffar                | -                         | 27-06-2024       | 1112                    | Yes<br>** pre-institution mediation falls jurisdiction DLSA | Contested                                       | Na                          | Na   |
| 3       | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                          | 1          | TS (Com)                               | TS (Com)/24/2021 | 13-07-2021           | G.R. POLYFILM PVT. LTD. Vs WEST BENGAL FINANCIAL CORPORATION                                       | SATYABRATA CHAKRABORTY            | -                         | 27-06-2024       | 1080                    | Yes<br>** pre-institution mediation falls jurisdiction DLSA | Contested                                       | Na                          | Na   |
| 4       | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                          | 1          | TS (Com)                               | TS (Com)/87/2024 | 22-04-2024           | MOUSUMI PAUL Vs LIPI SAHA  | SOUMYAJIT MISHRA                  | -                         | 29-06-2024       | 68                      | Yes<br>** pre-institution mediation falls jurisdiction DLSA | Contested                                       | Na                          | Na   |
| 1       | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly   | 1          | Misc Arb (Com)                         | 64/2024          | 11.09.2023           | Unimet Profiles Private Limited Vs Bharat Heavy Electricals Limited                                | Aneendya A Chakraborty            | 7044483333                | 13.06.2024       | 276 Days                | No  | Sec 9, Arb and Con Act 1996                     | Nil                         | Nil  |
| 1       | Commercial Court at Asansol  | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1          | Miscellaneous Arbitration (Commercial) | 4 of 2024        | 18-01-2024           | Arihant Electrical Vs Union of India Thru Chittanjan Locomotive Works Represented by Dy. CMM Depot | Amit Dubey V/S Indu Bhusan Pandey | 9910162280 V/S 7908231804 | 21-06-2024       | 155 days                | No  | Allowed on contest without any order as to cost | No                          | No   |

|   |                             |   |   |  |            |            |  |                                  |                          |            |           |     |                                      |     |     |
|---|-----------------------------|---|---|--|------------|------------|--|----------------------------------|--------------------------|------------|-----------|-----|--------------------------------------|-----|-----|
| 2   | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Title Suit (Commercial)                | 16 of 2024 | 02-07-2022 | Dharma Das Ghatak Vs Prakash Kumar Jha   | Ashok Kumar Roy Vs Subha Roy     | 9563941127               | 24-06-2024 | 723 days  | No  | REJECTED                             | No  | No  |
| 3   | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Miscellaneous Case (Commercial) /      | 04 of 2024 | 02-12-2023 | ASANSOL DURGAPUR DEVELOPEMENT AUTHORITY and 1 others Vs NATIONAL BUILDING CONSTRUCTION CORPORATION LTD | Sukla Paramanik V/S Shovan Kumar | 9832555063 Vs 9434177776 | 28-06-2024 | 209 days  | No  | Disposed of                          | No  | No  |
| 4   | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Miscellaneous Case (Commercial)        | 05 of 2024 | 02-12-2023 | ASANSOL DURGAPUR DEVELOPEMENT AUTHORITY Vs NATIONAL BUILDING CONSTRUCTION CORPORATION LTD              | Sukla Paramanik V/S Shovan Kumar | 9832555063 Vs 9434177776 | 28-06-2024 | 209 days  | No  | Disposed of                          | No  | No  |
| 5   | Commercial Court at Asansol | Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad. | 1 | Miscellaneous Arbitration (Commercial) | 09 of 2024 | 07-12-2019 | M/S Eastern Coal Fields Limited Vs M/S Salzgitter Hydraulics Private Limited                           | Indrajit Mukherjee Vs Pranab Kar | 9476134772 Vs 7001215440 | 29-06-2024 | 1666 days | NO  | Allowed without any order as to cost | No  | No  |
| 1   | Commercial court siliguri   | Darjeeling jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah   | 1 |  | nil        | nil        | nil  | nil                              | nil                      | nil        | nil       | nil | nil                                  | nil | nil |
| Total Number of cases Disposed during the Month: 10 |                             |   |   |  |            |            |  |                                  |                          |            |           |     |                                      |     |     |